



# The Orissa Gazette

## EXTRAORDINARY

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### HOME DEPARTMENT.

#### SPECIAL SECTION.

#### NOTIFICATION.

*The 27th November 1942.*

**No. 4147-C.**—Whereas the Governor of Orissa is satisfied that the inhabitants of the villages named below of the district of Balasore are concerned in or abetting the commission of offences prejudicially affecting the public safety, or the maintenance of public order, or are harbouring persons concerned in the commission of such offences, or are failing to render all the assistance in their power to discover or apprehend the offender or offenders, or are suppressing material evidence of the commission of such offences;

Now, therefore, in exercise of the powers conferred by sub-section (1) of section 3 of the Collective Fines Ordinance, 1942 (XX of 1942), the Governor of Orissa hereby orders the imposition on the inhabitants of the said villages of collective fines of the amounts specified against each respectively:—

Names of villages.	Amount of fine.
<i>Dhamnagar P. S.</i>	
	Rs.
1. Katsahi with hamlets Itapal, Pathardiha, Khargadi and Baulnali ..	470
2. Khaparpada .. .. .	415
3. Lunia .. .. .	240
4. Jagannathpur samil Chhatisandore .. .. .	300
5. Lenkasahi samil Parpur .. .. .	115
6. Gohirapada .. .. .	85
<i>Bhadrak P. S.</i>	
7. Rajualibindha with its hamlets Makundpur and Ankpara ..	300
8. Susua .. .. .	300

By order of the Governor,  
J. BOWSTEAD,  
*Chief Secretary to Government.*